income and expenditure of Central and Western Railway

3434. SHRI RAM NAIK : Will the Minister of RAILWAYS be pleased to state:

(a) the income and expenditure of suburban sections of Central and Western Railways, separately, for 1989-90 and 1990-91;

(b) the norms observed for division of suburban and mainline section expenses and income where railway infrastructure is common for both; and

(c) the number of first class tickets and second class tickets sold for Central and Western Railway suburban sections separately during 1989-90 and 1990-91? THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN) : (a) The income / expenditure pertaining to Suburban Sections are given below:--

		(In crores of Rupees)	
1989-90	income	Expenditure	
Central	108.20	133.10	
Western	103.19	105.83	

1990-91 The income / expenditure for the financial year 1990-91 will be available after the actuals for 1990-91 are worked out in December, 1991.

(b) Common expenditure and earnings are segregated based on appropriate performance parameters.

(c) Number of tickets issued.

(In thousands)

	(in thousands)	
Year	Central	Western
First Class		
1989-90	859	1003
1990-91	880	1152
(Provisional)		
Second Class		
1989-90	217,331	227,940
1990-91	218,787	248,440
(Provisional)		

[Translation]

Recovery of Licence Fees by Railways

3435. SHRI MRUTYUNJAYA NAYAK : Will the Minister of RAILWAYS be pleased to state:

(a) whether attention of the Government has been drawn to the news item captioned 'Officeron ki laparwahi se railway ko licence fees mein bhari nuksan' appearing in 'Jansatta' dated July 30, 1991; and

(b) if so, the facts thereof and the steps taken by the Government for the recovery of the outstanding licence fees?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN) : (a) Yes, Sir,

(b) The news item refers to the Report of the Comptroller and Auditor General of India for the period ending March 1990 relating to delay in revision of licence fee of railway land and recovery of dues. The delay is mainly attributable to non-availability of valuation of land from Revenue authorities and litigation by some licence es. Railways have taken action for realisation of outstanding dues and eviction of defaulting licencees.

[English]

Renovation of Mecheda Station (SER)

3436. SHRI SATYAGOPAL MISRA : Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government propose to renovate the Mecheda railway station of South Eastern Railway; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN) : (a) No, Sir.

(b) Does not arise.

'Kutir Jyoti' Scheme in Bihar

3437. SHRI NAWAL KISHORE RAI : Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the number of electrified and unelectrified villages in Sitamarhi district of Bihar; and